

Annexure - F	
Robbs Traders & Finance Private Limited	
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	1.Term Loan : The claimant on request of the Corportae Debtor provided business accomodtaed loan. An agreement was executed on 31 March 2018 between the parties along with an interest @ 15% wherein the Corporate Debtor committed to pay off the claim within a period of one year. 2. Guarantee : NIL